

country as a whole and not for individual sectors such as agriculture. The allocation between various sectors is on the basis of Plan allocations, proposals made and projects accepted by the World Bank for funding within the overall assistance committed by the Bank.

Import of South African Films

98. SHRI YASHWANTRAO GADAKH PATIL :
SHRI KALI PRASAD PANDEY :
SHRI KAMLA PRASAD SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Central Intelligence Bureau have found involvement of certain officers in the import and screening of two films namely "Beautiful people" and 'the Gods must be crazy' which are of South African origin; and

(b) if so, the action taken against the officers concerned ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. CADGIL) ;
(a) No, Sir.

(b) Does not arise.

Removal of Jhuggis and Jhonpris from Government Land

99. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the amount of money released by the Central Government to the D.D.A. for removal of Jhuggis and Jhonpris on Government land and providing alternative residential plots to squatters since 1981;

(b) the number of tenements and plots allotted under the scheme ;

(c) the number of plots and tenements under unauthorised occupation and the reasons therefore ; and

(d) the amount of arrears of licence fee unrecovered by D.D.A. and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The grants for J.J.R. Scheme are released by Delhi Administration and not by Central Government. The year-wise break up of the Grants released by Delhi Administration for development of plots under the Scheme is as under:—

Year	Amount (in crore)
1980-81	Rs. 1.50
1981-82	—
1982-83	Rs. 1.50
1983-84	Rs. 1.50
1984-85	Rs. 3.92

(b) Approximately 2.40 lakhs plots/tenements have been allotted since the scheme was launched in 1960.

(c) No detailed survey has been carried out but it is estimated that about 50% of the plots and tenements have been transferred by the allottees unauthorisedly.

(d) Rs. 13.15 crores approximately upto 31.3.85. This is mostly due to unauthorised transfer of plots by all allottees.

Import of Sugar

100. SHRI YASHWANTRAO GADAKH PATIL :
PROF. RAMKRISHNA MORE :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the entire quantity of 10 lakh tonnes of sugar imported by FCI has arrived, if not, the reasons for the delay;

(b) whether Government have decided

to import more sugar, if so, the quantity proposed to be imported;

(c) whether the distribution of imported sugar to the State Governments has improved; and

(d) the extent to which the imported sugar supplies have helped in reduction of wholesale and retail prices of sugar ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGHDEO) : (a) and (b) It has been decided to import about 19.5 lakh tonnes of sugar during the financial year 1985-86 for the present. As against this, the quantity of imported sugar that has already arrived upto 31.10.85 is 10.33 lakh tonnes. The need for further imports would depend on the production trends during 1985-86 sugar season.

(c) and (d) Food Corporation of India has built up adequate stocks of imported sugar at the ports in the concerned States to meet the full requirements against the monthly allocations of imported sugar of various State Governments where short-falls in the lifting of imported sugar by the State Governments had tended to increase the pressure on sugar prices. Food Corporation of India have auctioned larger quantities of imported sugar to maintain adequate availability of sugar to maintain reasonable prices in the open market. Thus, wholesale sugar prices which were ruling in the range of Rs. 685 to Rs. 800 per quintal in important markets as on 31.7.85 have declined to the range of Rs. 612 to Rs. 698 per quintal as on 31.1.85. The wholesale prices of imported sugar are around Rs. 550 per quintal.

Gift Skimmed Milk Powder and Butter oil from EEC

101. SHRI SRIHARI RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) when Operation Flood-II of the European Economic Community (EEC) commenced and the duration period of an Operation Flood Project;

(b) whether during Operation Flood-II, European Economic Community has offered a gift of 35,000 tonnes of skimmed milk powder and 15,000 tonnes of butter-oil per year;

(c) if so, reaction of Government to this gift offer, and whether Government have decided about the manner of disposal of this huge quantity;

(d) whether both these items i.e. skimmed milk powder and butter-oil are main ingredients of baby food; and

(e) how Government propose to vouch for the good quality of these products ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Operation Flood II was approved by the Government in October, 1978 with a total outlay of Rs. 485.50 crore for a period of 7 years. There is a proposal to extend Phase-II of this project upto 1989-90.

(b) and (c) The European Economic Community (EEC) had agreed to donate 1,86,000 M.T. of skim milk powder and 76,200 M.T. of butter oil/butter over a period of six years starting from 1978-79 for implementation of Operation Flood II Project. In addition, EEC also supplied additional quantities of skim milk powder, butter oil and vegetable oil. The total gift supplies from EEC upto 1984-85 under Operation Flood II are as follows :

	(Quantity in M.T.)
Skim milk powder	2,16,584.000
Butter Oil	62,401.540
Butter	16,577.000
Vegetable Oil	497.000

The gift commodities received were issued by the Indian Dairy Corporation (IDC) to the dairies and the funds generated are being utilised as resource for implementation of Operation Flood II Project.

(d) The manufacturers of baby food are free to use fresh or conserved milk solids.